

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 115

IA No. 928/2024
and
CP (IB) No. 43/Chd/Hry/2024

IN THE MATTER OF:

Uttam Woollens Pvt. Ltd.

...Petitioner

Under Sections: 59, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 08.08.2024.

Sd/-

Court Officer

Preeti
05.06.2024